

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

No. L-1/261/2021/CERC

Dated: 27.2.2023

**PUBLIC NOTICE**

**Sub: Public hearing on Draft Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) (First Amendment) Regulations, 2023.**

The Commission had issued the Draft Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) (First Amendment) Regulations, 2023 on 27<sup>th</sup> January, 2023 and last date of inviting comments/objections/suggestions is 27<sup>th</sup> February, 2023.

2. It has been decided to hold a public hearing on the above subject on **13.03.2023 at 10:30 AM** as per the details given below: -

<b>Date</b>	<b>Venue</b>	<b>Timing</b>	<b>Invitee</b>
<b>13.03.2023</b>	Online Video Conferencing	10.30 AM	Representatives of Central / State Governments / Load Despatch Centers/ State Utilities/ CPSUs / CTUs / STUs /Transmission Licensees / Trading Licensees / Power Exchanges / Individual Experts / NGOs / IPPs / Financial Institutions / Consultancy Firms/any other organizations

3. The Commission values your views and firmly believes that your participation/ participation of your organization in the oral proceedings will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. I would, therefore, request you to attend the hearing on 13.03.2023 or depute a responsible officer of your organization fully conversant with the subject matter.

4. To enable proper arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may please be communicated to undersigned by 07.03.2023. Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation may be planned to be limited to duration of 5-10 minutes and be covered in not more than 8 to 10 slides. The advance copy of presentation may be emailed to [ecourtastt101@cercind.gov.in](mailto:ecourtastt101@cercind.gov.in) and [shilpa@cercind.gov.in](mailto:shilpa@cercind.gov.in). A line in confirmation about the participation in the hearing would be highly appreciated.

Sd/

**(Harpreet Singh Pruthi)  
Secretary**